



**Central Administrative Tribunal
Jammu Bench, Jammu
Hearing through video conferencing**

TA No.61/9303/2020

This the 30th December, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Dr. Poonam Nanda, aged 39 yrs,
D/o Sh.Shiv Dutt Nanda,
R/o 56-A, Private,
Gandhi Nagar, Jammu.

.....Applicant
(None for the applicant)

Versus

1. State of Jammu and Kashmir
Through Commissioner/Secretary,
Health & Medical Education Department,
J&K Govt. Jammu.
2. Director,
Health Services,
Jammu.
3. Principal,
Govt. Meidcal College,
Jammu.

..... Respondents
(Mr. Rajesh Thappa,DAG)

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Despite sending the pin to the learned counsel for the applicant and he has not appeared for the Video Conference. He has also not picking up the phone.

2. It appears that applicant has lost interest in prosecuting the case as such, TA is dismissed as infructuous. No costs.

**(Rakesh Sagar Jain)
Member (J)**

Ak/-